

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA**

STARRED QUESTION NO. *1

TO BE ANSWERED ON MONDAY, 04th DECEMBER, 2023 /

AGRAHAYANA 13, 1945 (SAKA)

PURCHASE OF HOUSING UNITS BY CENTRAL EXCISE DEPARTMENT

***1. SHRI KANAKMAL KATARA:**

Will the Minister of **Finance** be pleased to state:

- a) whether the Central Excise Department has purchased dwelling Units from Rajasthan Housing Board in Jaipur for their officers and employees;
- b) if so, the details thereof indicating the number of such housing units purchased and the amount of funds spent thereon;
- c) the number of such housing units currently lying vacant along with the reasons therefor;
- d) whether any written complaint have been received by the Government regarding the dilapidated conditions of the said housing units and conduct of anti-social activities in such houses lying vacant; and
- e) if so, the details thereof and the action taken or likely to be taken by the Government on such complaints?

ANSWER

FINANCE MINISTER

(SMT NIRMALA SITHARAMAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *1 FOR ANSWER ON 04.12.2023 RAISED BY SHRI KANAKMAL KATARA, HON'BLE MEMBER OF PARLIAMENT REGARDING "PURCHASE OF HOUSING UNITS BY CENTRAL EXCISE DEPARTMENT".

- (a) Yes.
- (b) A total of 12 dwelling units were purchased at Jaipur for an amount of Rs. 1.02 crore.
- (c) One (1) dwelling unit out of 12 units is vacant at present as no one has applied.
- (d) No complaint has been received about these dwelling units in Jaipur.
- (e) Question does not arise in view of (d) above.
